

(2021) 12 MAN CK 0016

In the Manipur High Court

Case No : Regular First Appeal No. 1 Of 2014

State of Manipur & Ors

APPELLANT

Vs

Kashipri Daikho & 4 Ors

RESPONDENT

Date of Decision : 10-12-2021

Acts Referred:

Citation : (2021) 12 MAN CK 0016

Hon'ble Judges : Lanusungkum Jamir, J

Bench : Single Bench

Advocate : Kh. Athouba

Judgement

Lanusungkum Jamir, J

(Video Conference)

Mr. Kh. Athouba, learned GA appearing on behalf of the appellants submits that the appellants have paid 50% of the awarded compensation to the respondents and the remaining 50% will be paid within a short time.

Considering the submission made, the appellants are directed to pay the remaining 50% of the awarded compensation within a period of 4 (four) weeks from today.

List the matter again on 31st January, 2022.

Furnish a copy of this order to the learned counsel for all the parties through their respective e-mails/Whatsapp.